## Annexure - 4 Amul Industries Private Limited; CIRP commenced on 08.04.2024; List of creditors as on 03.01.2025 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| -         | Detail of claim received             |                 |                  | Details of claim admitted |   |                             |                       |                          | I                          | Amount of any                          | ,                            |                                       |   |
|-----------|--------------------------------------|-----------------|------------------|---------------------------|---|-----------------------------|-----------------------|--------------------------|----------------------------|--|------------------------------|---------------------------------------|---|
| S.<br>No. | Name of Creditor                     | Date of receipt | Amount claimed   | Amount of claim admitted  | Nature of claim                           | Amount covered by guarantee | Whether related party | % of voting share in COC | Amount of contingent claim | mutual dues,<br>that may be set<br>off | Amount of claim not admitted | Amount of claim under<br>verification | Remarks, if any   |
| 1         | Kiran Jaysukhlal<br>Chhapia (HUF)    | 22.04.2024      | ₹ 23,135,247.00  | ₹ 23,135,247.00           | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 0.00                       | ₹ 0.00                                |   |
| 2         | Visionary<br>Entrepreneurs LLP       | 18.04.2024      | ₹ 212,667,192.00 | ₹ 101,600,000.00          | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 111,067,192.00             | ₹ 0.00                                |   |
| 3         | Avadh Entrepreneur                   | 23.04.2024      | ₹ 173,733,914.00 | ₹ 169,481,002.00          | Financial<br>facility in                  | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 4,252,912.00               | ₹ 0.00                                | Due to insufficent documents provided by the claimant, the part amount of the claim has been admitted.      |
|           | Sugan Enterprise                     |                 |                  |                           | Financial<br>facility in                  |                             |                       |                          |                            |  |                              |                                       | admitted.   |
| 4         | private limited                      | 25.04.2024      | ₹ 10,000,000.00  | ₹ 10,000,000.00           | Financial<br>facility in                  | ₹ 0.00                      | No                    | 4.70%                    |                            | ₹ 0.00                                 | ₹ 0.00                       | ₹ 0.00                                |   |
| 5         | RK Infralink LLP Parag Agro Products | 25.04.2024      | ₹ 25,000,000.00  | ₹ 25,000,000.00           | terms of Loan<br>Financial<br>facility in | ₹ 0.00                      | No                    | 11.74%                   | ₹ 0.00                     | ₹ 0.00                                 | ₹ 0.00                       | ₹ 0.00                                |   |
| 6         | (Gujarat) Limited                    | 25.04.2024      | ₹ 10,000,000.00  | ₹ 10,000,000.00           |   | ₹ 0.00                      | No                    | 4.70%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 0.00                       | ₹ 0.00                                | Claims has not been submitted in Appropriate Claim Form, Therfore, the Claim has been                       |
| 7         | Kanchanben N Patel                   | 14.05.2024      | ₹ 1,178,435.80   | ₹ 0.00                    | terms of Loan<br>Financial                | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 1,178,435.80               | ₹ 0.00                                | rejected  Due to insufficent documents provided by the  |
| 8         | Nanjibhai Naranbhai<br>(HUF)         | 14.05.2024      | ₹ 34,211,911.79  | ₹ 23,398,593.85           | facility in<br>terms of Loan<br>Financial | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 10,813,317.94              | ₹ 0.00                                | claimant the part amount of the claim has been admitted.  Due to insufficent documents provided by the      |
| 9         | Nanjibhai Naranbhai<br>Santoki       | 14.05.2024      | ₹ 57,422,842.55  | ₹ 39,273,273.55           | facility in<br>terms of Loan<br>Financial | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 18,149,569.00              | ₹ 0.00                                | claimant the part amount of the claim has been admitted.  |
| 10        | Vipul Nanjibhai Patel                | 14.05.2024      | ₹ 42,881,883.00  | ₹ 42,881,883.00           | facility in<br>terms of Loan              | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 0.00                       | ₹ 0.00                                |   |
| 11        | Advance Industries<br>Company        | 11.05.2024      | ₹ 17,345,851.00  | ₹ 0.00                    | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 17,345,851.00              | ₹ 0.00                                | Due to insufficent documents provided by the claimant, the claim has been rejected                          |
| 12        | K. Santoki & Sons<br>Marketing LLP   | 11.05.2024      | ₹ 19,184,751.00  | ₹ 14,128,365.00           | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 5,056,386.00               | ₹ 0.00                                | Due to insufficent documents provided by the<br>claimant the part amount of the claim has been<br>admitted. |
| 13        | Advance Mechanical<br>Works          | 11.05.2024      | ₹ 5,000,000.00   | ₹ 0.00                    | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 5,000,000.00               | ₹ 0.00                                | Due to insufficent documents provided by the claimant the claim has been rejected                           |
| 14        | Deepak Nanjibhai<br>Santoki HUF      | 05.06.2024      | ₹ 6,243,909.88   | ₹ 4,270,404.77            | Financial<br>facility in<br>terms of Loan | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 1,973,505.11               | ₹ 0.00                                | Due to insufficent documents provided by the claimant the part amount of the claim has been admitted.       |
|           | Deepak Nanjibhai<br>Santoki          | 05.06.2024      | ₹ 91,331,012.91  | ₹ 62,426,293.00           | Financial<br>facility in                  | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 28,904,719.91              | ₹ 0.00                                | Due to insufficent documents provided by the claimant the part amount of the claim has been admitted.       |
|           |                                      | 05.06.2024      | ₹ 4,852,551.39   | ₹ 3,318,811.29            | Financial<br>facility in                  | ₹ 0.00                      | Yes                   | 0.00%                    | ₹ 0.00                     | ₹ 0.00                                 | ₹ 1,533,740.10               | ₹ 0.00                                | Due to insufficent documents provided by the claimant the part amount of the claim has been admitted.       |
| 17        | Abhishek Deepakbhai                  | 05.06.2024      | ₹ 274,224.95     | ₹ 187,551.00              | Financial<br>facility in                  | ₹ 0.00                      | Yes                   | 0.00%                    |                            | ₹ 0.00                                 | ₹ 86,673.95                  | ₹ 0.00                                | Due to insufficent documents provided by the claimant the part amount of the claim has been admitted.       |
| 17        | Total                                |                 | ₹ 734,463,727.27 | ₹ 529,101,424.46          |   | ₹ 0.00                      |                       | 21.14%                   | ₹ 0.00                     | ₹ 0.00                                 | ₹ 205,362,302.81             | ₹ 0.00                                |   |

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.